

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1834
ANSWERED ON:29.11.2002
ATROCITIES ON SC/STS
JAIBHAN SINGH PAWAYA;MOHAN PONNUSWAMY;S. AJAYA KUMAR

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government are aware that there is an increase in the case of atrocities on SC/STs;
- (b) if so, the State-wise number of incidents of atrocities committed against persons belonging to the Scheduled Castes/Scheduled Tribes particularly in Tamil Nadu during the period between October 31, 2001 and October 31, 2002;
- (c) the proportion of murder and rape against total incidents ; and
- (d) the steps being taken by the Government to stop such incidents ?

Answer

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI S. B. MOOKHERJEE)

(a), (b) & (c) As per the crime statistics of the National Crime Records Bureau, Ministry of Home Affairs, there has been a very slight increase of 0.13% in incidence of crime against Scheduled Castes/Scheduled Tribes from 29,645 cases in the year 2000 to 29,683 cases in the year 2001. The State/UT wise details of cases for the year 2000 and 2001 are given in the Annexure. So far as the State of Tamil Nadu is concerned, the available data from November 2001 to September,2002 indicates that there has been 460 such incidents out of which, the cases of murder and rape were 6 and 3 respectively. It may be noted that the number of cases in Tamilnadu fell from 1305 in year 2000 to 537 in year 2001.

(d) With a view to prevent atrocities on Scheduled Cast and Scheduled Tribes, the State Governments/Union Territory Administrations have been requested to implement provisions of the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989 in letter and spirit. Financial assistance is also provided for strengthening of administrative, enforcement and judicial machinery, relief and rehabilitation of the affected persons. Implementation of the Act is also reviewed from time to time.

ANNEXURE

Statement is answer to part (a), (b) & (c) of Lok Sabha Unstarred Question Number 1834 for answer on 29.11.2002 regarding "atrocities on SC/STs".

Incidence of crimes against Scheduled Castes/Scheduled Tribes during the year 2000 and 2001.

Sl.No. State/UT Year 2000 Year 2001

1. Andhra Pradesh 1784 2056

2. Arunachal Pradesh 13 3

3. Assam 11 0

4. Bihar 802 657

5. Chhatisgarh Not exist 706

6. Goa 1 1

7 Gujarat 1647 1247

8. Haryana 117 150

9. Himachal Pradesh 63 63

10. Jammu & Kashmir 13 1

11. Jharkhand Not exist 0
12. Karnataka 1393 1376
13. Kerala 530 580
14. Madhya Pradesh 6476 6301

15. Maharashtra 631 637
16. Manipur 0 0
17. Meghalaya 2 1
18. Mizoram 1 0
19. Nagaland 0 0
20. Orissa 1021 1050
21. Punjab 40 44
22. Rajasthan 6320 5915
23. Sikkim 23 1
24. Tamil Nadu 1305 537
25. Tripura 3 0
26. Uttranchal Not exist 125
27. Uttar Pradesh 7408 8191
28. West Bengal 0 6
29. Andaman & N Islands 1 1
30. Chandigarh 1 1
31. Dadra & Nagar Haveli 3 4
32. Daman & Diu 1 0
33. Delhi 13 16
34. Lakshadweep 1 0
35. Pondicherry 21 13

Total 29645 29683

Source: - National Crime Records Bureau, Ministry of Home Affairs.